

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA
UNSTARRED QUESTION No.1553
TO BE ANSWERED ON 19.12.2018

INSURANCE UNDER PBBY

1553. SHRI DHARAM VIRA:
SHRI MALYADRI SRIRAM:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the number of emigrants who have claimed the insurance from 1st August 2017 till date and the professions (under section 2(o) of Emigration Act, 1983) they belong to;
- (b) the total amount of money claimed by the emigrants from 1st August 2017 till date;
- (c) the total number of people who have emigrated to countries like Afghanistan, Syria, South Sudan and Iraq; and
- (d) the total amount of money claimed by the emigrants of the above mentioned four countries due to accidental death and permanent disability?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]

(a) The Pravasi Bhartiya Bima Yojana (PBBY) is a mandatory insurance scheme for all Emigration Check Required (ECR) category workers going to ECR countries. The scheme provides an insurance cover of 10 Lakhs in case of accidental death or permanent disability and some other benefits at a nominal insurance premium. As per available information, 201 emigrants have filed insurance claims from 1st August 2017 till 31.10.2018 under this scheme. These emigrants belong to various professions as defined under section 2(o) of Emigration Act, which are as follows :-

- I. any unskilled work, including any form of industrial or agricultural labour;
- II. any domestic service;
- III. any service, not being a service in a managerial capacity, in any hotel, restaurant, tea-house or other place of public resort;
- IV. work as a driver of a truck or other vehicle, mechanic, technician or skilled labourer or artisan;

- V. work as an office assistant or accountant or typist or stenographer or salesman, or nurse or operator of any machine;
- VI. work in connection with, or for the purposes of, any cinema, exhibition or entertainment;

(b) As per information received from insurance companies, claims amounting to Rs. 1887 Lakhs have been filed by emigrants from 1st August 2017 till 31.10.2018.

(c) No emigration clearance has been issued w.r.t. Afghanistan, Syria, South Sudan and Iraq since August 1, 2017.

(d) Does not arise.
